

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-236**  
IB-823/ND/2020

**IN THE MATTER OF:**

MOHAN LAL GOEL

....Applicant

**Vs.**

National Skill Development Corporation

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 11.12.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, re-notify the case on **14.01.2021**.

-sd/-

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**(K.K. VOHRA)**  
**MEMBER (T)**

-sd/-

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**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

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